

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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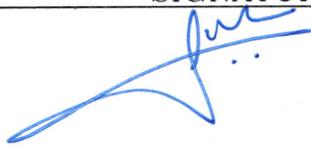
T.C.P No. 751/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Movies N More (India) Ltd.
V/s.
MS VNV Productions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(20)	Advocate Joshua Borges i/b Sean Wassoodew & Assoc.	Advocate for Petitioner company	

ORDER

TCP No.751/I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel stated that Form was not filed on or
before 15.7.2017, this Petition is abated with liberty as mentioned in the
Notification dated 15.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)